

SUPPLEMENTARY DEMANDS FOR GRANTS (NAGALAND), 1974-75

pals, the police would have caught him. This is a sad commentary on the police that they cannot possibly arrest this man who ran without choppers.

SHRI N. K. P. SALVE (Betul): The saddest commentary is that the man ran faster than the police.

SHRI SOMNATH CHATTERJEE
(Burdwan): Sir, the one was without chappals and the other was wearing heavy boots.

SHRI S M BANERJEE: The third thing I would like to know is about this. Generally what happens when such a dignitary goes out is that if it is not so hot, always the windows are up. In this case, all the glass windows were down. Who did it, whether Chief Justice Ray's son or driver? That was why somebody could throw something into the car. During these three days the police have investigated only one thing. The greatest revelation is that the two hand grenades were covered with only Bengali newspapers. I was surprised at this. Without entering into politics, I would like to say this. This is a serious thing. Let the police take action. In the heart of the city under the nose of authority, two grenades were thrown at the Chief Justice. Also it is a sad commentary on our Defence that they did not explode. This is another thing that needs looking into as to why both did not explode.

The fourth thing is that in the ordnance depots in respect of such things, the instructions are that they should be broken to pieces and then sold in auction. Shri Raghu Ramaiah was Defence Minister. He knows.

MR. DEPUTY-SPEAKER: Minister of Defence Production.

SHRI S. M. BANERJEE: Whether it is in Kanpur or in any of the units...